



Government of Jammu and Kashmir
Housing and Urban Development Department
Civil Secretariat, Jammu

NOTIFICATION

Jammu, the 27th March, 2026

S.O. 76 : In exercise of powers conferred by section 34 read with section 51 of the Jammu and Kashmir Municipal Act, 2000, the Government hereby makes the following amendment in Jammu and Kashmir Municipality (Procedure and Conduct of Business) Bye-laws, 2021; namely:-

In Rule 3,

(1) for sub-rule (1), the following shall be substituted, namely:-

(1) The first meeting of a Municipal Council or a Municipal Committee shall be presided over by the concerned Deputy Commissioner for the election of President and Vice-President and shall be held within 30 days after declaration of general election result. The date, time and place of such meeting shall be determined by the Deputy Commissioner of the concerned district in consultation with the Executive Officer of the concerned Municipality."

(2) In sub-rule (2), after the words "behalf", the words "through its Member Secretary" shall be added.

By Order of the Government of Jammu & Kashmir.

Sd/-
(Mandeep Kaur) IAS
Commissioner/Secretary to the Government

No. HUD-LIT/60/2025 (E-7643589)

Dated: 27-03-2026

Copy to the State Election Commissioner, J&K.

Copy also to the:-

1. All Financial Commissioners (Additional Chief Secretaries).
2. Additional Chief Secretary to the Hon'ble Chief Minister.
3. Director General of Police, J&K.
4. All Principal Secretaries to the Government.
5. Principal Secretary to the Hon'ble Lieutenant Governor, J&K.
6. Joint Secretary (Jammu, Kashmir and Ladakh), Ministry of Home Affairs, Government of India.
7. Chief Electoral Officer, J&K.
8. All Commissioner/Secretaries to the Government.
9. Chairperson, J&K Special Tribunal.
10. Director General, J&K Institute of Management, Public Administration and Rural Development.
11. Resident Commissioner, J&K Government, New Delhi.
12. Divisional Commissioner, Jammu/Kashmir.

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13. Secretary, J&K Public Service Commission.
14. All Heads of Department/Managing Directors.
15. All Deputy Commissioners.
16. Director Information, J&K.
17. Director Estates, Jammu/Kashmir.
18. Director, Archives, Archaeology and Museums, J&K.
19. Secretary, J&K Service Selection Board/BOPEE.
20. Secretary, J&K Legislative Assembly.
21. OSD/Private Secretary to Hon'ble Chief Minister.
22. General Manager, Government Press, Srinagar/Jammu **for publication in the Government Gazette.**
23. Private Secretary to Hon'ble Deputy Chief Minister.
24. Private Secretaries to all Hon'ble Ministers.
25. Private Secretary to Advisor to Hon'ble Chief Minister.
26. Private Secretary to Chief Secretary, J&K.
27. Private Secretary to Commissioner/Secretary to the Government, Housing & Urban Development Department.
28. Incharge Website, Housing & Urban Development Department.
29. E-Office file.


27/03/2026
(S. Tarandeep Singh)

Under Secretary to the Government